

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

EXCISE Appeal No. 12025 of 2018-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-865-866-2017-18 dated 20.03.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Hitendra Ratilal Gudhka

...Appellant

VERSUS

C.C.E. & S.T.-Daman

...Respondent

APPEARANCE:

Present For the Appellant : Shri Devashish K Trivedi, Advocate

Present For the Respondent : Shri G. Kirupanandan, Superintendent (AR)

CORAM:

HON'BLE MEMBER (JUDICIAL) , RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), RAJU

DATE OF HEARING : 03/12/2021

ORDER

The appeals are disposed of. For order, see order of date Excise Appeal no. 11820 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha